

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 115**

**CP (IB)/64(CH)/2024**

**IN THE MATTER OF:**

**Sterna India Oil & Gas Pvt. Ltd.**

...

**Petitioner**

**Under Section: 10, IBC 2016**

**Order delivered on 23.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.09.2024.

Sd/-  
**Court Officer**